

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 478
ANSWERED ON 06/02/2024**

TARGET FIXED UNDER PMAY-G

**478. DR. MOHAMMAD JAWED:
SHRI RAJAN VICHARE:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of targets fixed, beneficiaries registered, houses sanctioned and completed under Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) during each of the last seven years, State-wise particularly Kishanganj in Bihar and Thane district in Maharashtra;**
- (b) the total funds allocated and utilized, State-wise including Bihar and Maharashtra; and**
- (c) the targeted date for the completion of all sanctioned houses under this yojana in Bihar and Maharashtra?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by March 2024. The complete target of 2.95 crore houses has already been allocated to States/Union Territories (UTs) of which more than 2.94 crore houses has been sanctioned to the beneficiaries by various States/ UTs and more than 2.55 crore houses have been completed as on 1st February 2024. The details of targets set, houses

sanctioned and completed during each of the last seven years (2016-17 to 2022-23) State-wise is given at Annexure-I.

(b): The State-wise details of funds allocated and utilized including Bihar and Maharashtra is given at Annexure-II.

(c): The target date for completion of all targeted houses under the PMAY-G, including in Bihar and Maharashtra, is 31st March, 2024.

Annexure-I

Annexure referred to in reply to Lok Sabha Unstarred Question No. 478 due to be answered on 06.02.2024 regarding "Target fixed under PMAY-G"

State/UT wise detail of targets set, beneficiaries registered, houses sanctioned and completed under PMAY-G is given as under:

(Units in Nos.)

S.No	State Name	2016-17			2017-18			2018-19			2019-20		
		Target allocated	Sanctions by States/UTs	Completed	Target allocated	Sanctions by States/UTs	Completed	Target allocated	Sanctions by States/UTs	Completed	Target allocated	Sanctions by States/UTs	Completed
1	ARUNACHAL PRADESH	9,025	9,022	0	2,173	2,169	0	0	0	85	7,452	7,428	747
2	ASSAM	2,08,449	2,08,447	4	36,049	36,049	26,059	0	0	1,59,017	2,28,041	2,28,040	84,009
3	BIHAR	6,34,090	6,34,074	1	5,34,929	5,34,926	28,135	0	0	5,81,827	12,89,039	12,89,022	3,76,216
4	CHHATTISGARH	2,32,903	2,32,903	136	2,06,372	2,06,372	3,65,867	3,48,960	3,48,960	3,41,378	1,51,098	1,51,098	34,587
5	GOA	257	257	0	0	0	0	0	0	22	0	0	3
6	GUJARAT	1,13,043	1,13,043	12	90,441	90,441	95,280	0	0	83,096	1,05,633	1,05,628	35,589
7	HARYANA	11,659	11,658	1	9,295	9,295	6,675	0	0	5,961	0	0	6,670
8	HIMACHAL PRADESH	4,742	4,742	1	2,444	2,444	3,504	0	0	3,096	871	871	447
9	JAMMU AND KASHMIR	14,435	14,434	0	19,062	19,062	1,966	0	0	13,850	54,039	54,037	5,016
10	JHARKHAND	2,30,658	2,30,654	25	1,58,900	1,58,900	1,88,296	1,38,796	1,38,796	2,72,678	3,21,554	3,21,554	1,56,974
11	KERALA	16,455	16,455	48	5,611	5,611	9,444	0	0	6,519	0	0	779
12	MADHYA PRADESH	4,47,371	4,47,358	152	4,14,242	4,14,240	6,36,365	5,65,529	5,65,527	7,00,447	5,99,673	5,99,673	2,72,863
13	MAHARASHTRA	2,23,662	2,23,436	219	1,44,230	1,44,151	1,45,630	66,718	66,705	2,01,968	3,06,470	3,06,434	92,276
14	MANIPUR	9,747	9,747	0	0	0	66	0	0	7,655	8,848	8,848	1,151
15	MEGHALAYA	17,029	17,029	0	3,713	3,713	260	0	0	11,329	17,153	17,152	4,995
16	MIZORAM	4,806	4,806	0	1,794	1,794	1,333	0	0	900	1,500	1,500	997
17	NAGALAND	4,239	4,239	0	0	0	0	0	0	17	5,900	5,900	3,687
18	ODISHA	3,96,000	3,96,000	443	3,40,434	3,40,434	4,31,669	2,55,878	2,55,878	4,03,125	6,56,956	6,56,956	3,61,187
19	PUNJAB	9,996	9,996	0	3,998	3,998	608	0	0	12,751	9,993	9,993	410
20	RAJASTHAN	2,49,370	2,49,311	108	2,22,524	2,22,503	3,17,728	2,12,653	2,12,642	3,26,593	4,44,380	4,44,291	1,66,764

21	SIKKIM	1,078	1,078	0	0	0	372	0	0	646	0	0	34
22	TAMIL NADU	1,75,260	1,75,211	0	1,29,275	1,29,234	78,680	20,839	20,825	1,04,388	1,70,730	1,70,545	49,986
23	TRIPURA	23,726	23,726	0	1,258	1,258	3,333	0	0	20,690	23,692	23,691	6,155
24	UTTAR PRADESH	5,70,899	5,70,876	14	3,94,410	3,94,383	8,17,001	3,09,596	3,09,591	4,26,571	1,71,573	1,71,556	1,74,166
25	UTTARAKHAND	8,530	8,530	4	4,035	4,035	6,236	0	0	5,925	0	0	192
26	WEST BENGAL	4,31,599	4,31,582	30	3,74,970	3,74,970	5,89,790	5,85,467	5,85,466	7,39,776	10,25,914	10,25,911	2,86,332
27	ANDAMAN AND NICOBAR	194	194	0	183	183	0	311	311	0	244	244	286
28	DADRA AND NAG AR HAVELI AND DAMAN & DIU	286	286	0	744	744	7	4,393	4,393	203	0	0	221
29	LAKSHADWEEP	45	53	0	0	0	0	0	0	0	0	0	9
30	PUDUCHERRY**	0	0	0	0	0	0	0	0	0	0	0	0
31	ANDHRA PRADE SH	58,740	58,740	681	8,780	8,780	27,347	0	0	18,674	0	0	5
32	KARNATAKA	79,020	79,018	236	44,965	44,965	34,317	0	0	43,760	38,207	38,207	7,085
33	TELANGANA**	0	0	0	0	0	0	0	0	0	0	0	0
34	LADAKH	0	0	0	0	0	0	0	0	0	1,428	1,428	1,344
	Total	41,87,313	41,86,905	2,115	31,54,831	31,54,654	38,15,968	25,09,140	25,09,094	44,92,947	56,40,388	56,40,007	21,31,182
	Kishanganj (Bihar)@	5,907	5,907	0	4,299	4,299	194	0	0	9,435	8,281	8,281	2,373
	Thane (Maharashtra)@	3,332	3,331	31	742	742	3,332	459	459	1,022	1,792	1,792	254

* As per Awaasoft figures as on 01.02.2024

@Target set by respective State.

** Telangana and Puducherry are not implementing PMAY-G.

(Units in Nos.)

S.No	State Name	2020-21			2021-22			2022-23		
		Target allocated	Sanctions by States/UTs	Completed	Target allocated	Sanctions by States/UTs	Completed	Target allocated	Sanctions by States/UTs	Completed
1	ARUNACHAL PRADESH	11,891	11,829	2,417	5,669	5,664	992	0	0	9,344
2	ASSAM	2,75,978	2,75,969	1,30,879	10,83,617	10,82,968	1,17,694	0	0	10,09,142
3	BIHAR	2,41,591	2,41,572	9,42,615	10,01,927	10,01,896	5,08,363	0	0	11,47,036
4	CHHATTISGARH	1,57,811	1,57,811	59,684	0	0	23,289	78,998	78,998	33,575
5	GOA	0	0	87	0	0	19	0	0	12
6	GUJARAT	1,02,711	1,02,676	50,742	23,480	23,472	77,263	1,68,614	1,68,454	65,562
7	HARYANA	701	701	1,215	7,749	7,750	263	0	0	5,404
8	HIMACHAL PRADESH	3,893	3,893	605	3,498	3,498	1,884	0	0	3,654
9	JAMMU AND KASHMIR	48,302	48,301	21,569	62,589	62,562	42,515	0	0	79,271
10	JHARKHAND	3,46,997	3,46,997	2,35,011	3,95,266	3,95,267	2,95,036	0	0	3,63,311
11	KERALA	0	0	686	13,101	13,100	2,440	0	0	8,825
12	MADHYA PRADESH	6,24,243	6,24,242	2,61,254	11,49,357	11,49,337	6,06,303	0	0	10,58,371
13	MAHARASHTRA	2,68,270	2,68,166	1,81,700	3,68,467	3,68,185	1,79,021	0	0	3,43,445
14	MANIPUR	15,437	15,437	2,379	11,058	11,058	3,626	0	0	13,955
15	MEGHALAYA	24,217	24,217	5,016	16,555	16,555	7,009	0	0	6,913
16	MIZORAM	5,432	5,432	1,123	6,976	6,976	1,158	0	0	1,020
17	NAGALAND	7,894	7,894	535	4,899	4,899	0	0	0	3,210
18	ODISHA	1,88,559	1,88,559	3,95,105	7,91,126	7,91,057	97,143	97,180	97,123	30,368
19	PUNJAB	0	0	3,908	15,742	15,740	5,473	0	0	11,381
20	RAJASTHAN	1,95,386	1,95,243	3,15,480	3,93,683	3,93,610	1,41,342	0	0	3,95,040
21	SIKKIM	253	253	13	69	68	5	0	0	41
22	TAMIL NADU	0	0	51,868	2,54,974	2,54,792	57,322	0	0	1,75,291
23	TRIPURA	0	0	15,462	2,12,378	2,12,375	1,639	73	73	1,80,495

24	UTTAR PRADESH	7,32,519	7,32,517	37,710	4,33,254	4,33,252	10,94,654	8,58,570	8,58,562	6,62,309
25	UTTARAKHAND	13,199	13,198	19	3,008	3,008	3,844	17,900	17,895	12,493
26	WEST BENGAL	8,90,534	8,90,531	6,78,583	1,59,317	1,59,314	9,59,229	11,01,731	11,01,723	1,47,379
27	ANDAMAN AND NICO BAR	400	400	483	0	0	335	257	257	97
28	DADRA AND NAGAR HAVELI AND DAMAN & DIU	0	0	972	1,120	1,120	641	0	0	1,486
29	LAKSHADWEEP	0	0	28	0	0	7	0	0	0
30	PUDUCHERRY	0	0	0	0	0	0	0	0	0
31	ANDHRA PRADESH	0	0	0	1,78,910	1,78,910	0	0	0	2,167
32	KARNATAKA	0	2	2,405	79,716	79,674	11,239	0	0	2,641
33	TELANGANA	0	0	0	0	0	0	0	0	0
34	LADAKH	451	451	62	0	0	22	0	0	1
	Total	41,56,669	41,56,291	33,99,615	66,77,505	66,76,107	42,39,770	23,23,323	23,23,085	57,73,239
	Kishanganj (Bihar)@	0	0	6,144	7,356	7,356	215	0	0	7,377
	Thane (Maharashtra) @	363	363	1,193	2,849	2,849	526	0	0	2,361

** As per AwaasSoft figures as on 01.02.2024*

@Target set by respective State.

*** Telangana and Puducherry are not implementing PMAY-G.*

Annexure-II

Annexure referred to in reply to Lok Sabha Unstarred Question No. 478 due to be answered on 06.02.2024 regarding “Target fixed under PMAY-G”

State/UT wise detail of budget allocated/released and utilized since inception under PMAY-G is given as under:

(Rs. In Crores)

S. No	Name of State/UT	FY 2016-17 to FY 2022-23	
		Central Release	Utilization
1	ARUNACHAL PRADESH	240.66	150.34
2	ASSAM	21,085.93	19,146.71
3	BIHAR	29,332.49	44,791.63
4	CHHATTISGARH	7,314.08	11,544.33
5	GOA	2.84	2.78
6	GUJARAT	3,757.49	5,224.80
7	HARYANA	202.95	366.43
8	HIMACHAL PRADESH	179.54	199.43
9	JAMMU AND KASHMIR	2,375.53	2,223.75
10	JHARKHAND	12,391.32	19,624.45
11	KERALA	192.19	392.82
12	MADHYA PRADESH	28,570.10	44,274.51
13	MAHARASHTRA	9,024.56	13,742.65
14	MANIPUR	397.86	377.86
15	MEGHALAYA	659.97	613.33
16	MIZORAM	148.16	137.86
17	NAGALAND	142.39	105.68
18	ODISHA	15,663.26	22,315.34
19	PUNJAB	230.81	415.94
20	RAJASTHAN	12,712.23	19,654.72
21	SIKKIM	14.09	15.86
22	TAMIL NADU	5,541.34	6,921.64
23	TRIPURA	3,301.19	3,064.39
24	UTTAR PRADESH	24,444.29	38,413.57
25	UTTARAKHAND	461.90	474.60
26	WEST BENGAL	25,797.52	41,875.14
27	ANDAMAN AND	19.17	11.94
28	DADRA AND NAGAR HAVELI AND DAMAN &	72.06	101.97
29	LAKSHADWEEP	0.70	0.60
30	PUDUCHERRY**	0	0.00

31	ANDHRA PRADESH	755.11	616.66
32	KARNATAKA	1,584.42	641.47
33	TELANGANA**	190.78	0.00
34	LADAKH	3.08	2.94
Total		2,06,810.11	2,97,446.14

Note: Utilization includes expenditure from Central share & State matching share released in the previous years.

*** As per AwaasSoft figures as on 01.02.2024**

**** Telangana and Puducherry are not implementing PMAY-G.**
